

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 409 of 2013
In
DFR No. 2258 of 2013

Dated : 28th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)

Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Vishnov Mukherjee
for R-2

ORDER

IA No. 409 of 2013
(Appl. for condonation of delay)

Issue notice. Mr. Vishnov Mukherjee takes notice on behalf of Respondent No.2 and seeks some time to file the reply. Notice be issued to the other Respondents returnable on 03.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **03.01.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson